NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 444/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2018

NAME OF THE PARTIES:

3A Capital Services Limited

V/s.

Carona Limited

SECTION OF THE COMPANIES ACT: 58,59 of the Companies Act 1956.

S. No.

NAME

DESIGNATION

SIGNATURE

ORDER

CP No. 444/58,59/NCLT/MB/MAH/2017

None present.

In the interest of justice, list this matter on 16.03.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)